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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**W.P.(C) 1972/2022, CM APPL. 5659/2022**

**RACHIT KAUSHIK**

..... Petitioner

Through: Mr.Narendra Hooda, Mr.Raghav  
Narayan, Ms.Pallavi Dubey, Mr.Ishan  
Jain and Mr.Yash Prakash, Advs.

versus

**UNION OF INDIA & ANR.**

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with  
Mr.Sunil, Adv. for UOI.  
Ms.Mamta R Jha, Ms.Shruttima  
Ehersa, Mr.Rohan Ahuja and Ms.Riya  
Gupta, Advs. for R-2.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**ORDER**

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**26.05.2022**

Due to a Full Court Reference post lunch, this matter could not be  
taken up today.

List on 18.07.2022.

**YASHWANT VARMA, J.**

**MAY 26, 2022**

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